

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-16/2002/4465/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Utpal Prasad,  
District & Sessions Judge,  
Chirang, Kajalgaon.

Dated Guwahati the 24<sup>th</sup> September, 2021.

Sub: **Civil vacation along with station leave permission.**

Ref:- Your letter No. DJCH.I-5/2015-2021/2148, dtd. 21.09.2021

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail **Civil vacation from 09.10.2021 to 24.10.2021 along with station leave permission, with your official vehicle, at your own cost, from the evening of 08.10.2021 (after Court works) till the morning of 25.10.2021.** Further, the Civil Judge & Asstt. Sessions Judge, Chirang, Kajalgaon and in her absence the Chief Judicial Magistrate, Chirang, Kajalgaon, and in his absence the Addl. Chief Judicial Magistrate, Chirang, Kajalgaon and in his absence the Sub-Divisional Judicial Magistrate(S), Chirang, Kajalgaon and in his absence the Munsiff-cum-JMFC, Chirang, Kajalgaon will remain in charge of his Court and office.

Yours faithfully,

sd/-

4467  
**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-16/02/4466-1A, dated 24.9.2021**

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati.
2. The Project manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**

Pao